

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No. 161/(MAH)/2017
CA No.

CORAM:

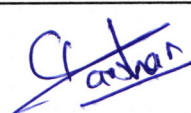
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. Citi Lands And Leisure Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Danish Ashar Adv	ilb Sanjay Udeshi & Co Advocates	

Common Order

TCSP 161/2017/230-232/2017/ NCLT/MB//MAH/2017

TCSP 162/230-232/2017/ NCLT/MB//MAH/2017

TCSP 163/2017/230-232/2017/ NCLT/MB//MAH/2017

TCSP 164/230-232/2017/ NCLT/MB//MAH/2017

TCSP 165/2017/230-232/2017/ NCLT/MB//MAH/2017

At the request of Petitioner counsel, list this matter on 12th April, 2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)